NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|-----------------------------------|
| 106/15 | 137/17 | Hearing | 391 394 | Vectra IT Solutions Pvt. Ltd. |

| SL. | NAME (IN CAPITAL) | | SIGNATURE | |
|-----|-------------------|------------------------|-----------|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | | |
| 1. | V. RAJINI | PETITIONER | Turi-V | |
| | 99800 59599 | | | |

ORDER

Counsel for petitioner is present. Heard her in part. She is directed to file Accounting Treatment Certificate issued by the Auditor and she is further directed to file Affidavit whether notices to other authorities referred to under section 23® (5) of Companies Act 2013 be issued or not and also to comply other provisions Applicable to this case.

List it on 20/06/2017.

Member (J)

Member (T)